

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 7525/2012

VED PRAKASH

Appellant(s)

VERSUS

PHOOL CHAND & ORS.
(with interim relief and office report)

Respondent(s)

Date : 07/11/2014 This appeal was called on for hearing today.

For Appellant(s) Mr. Prakash Gautam,Adv.
 Mr. Sanjay Kumar Tyagi,Adv.

For Respondent(s) Ms. Shalini Kumar,Adv.
 Ms. Neeru Vaid,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant seeks and is given four weeks time as last chance to file the application for substitution to bring on record the Lrs. Of the respondent No. 2.

List again on 20.1.2015.

(M K HANJURA)
Registrar